

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 15-04-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) M.C.	15118/2020		K.B.Gopala
2) M.A.	15027/2020		H.C. ANANDA
3) R.A.	15009/2021		R.S.KONARADDI
<u>HEARING ON IA</u>			
4) R.A.	15042/2018		G.R. PRAKASH
5) P AND SC	15013/2020		N. Narayanaswamy, D.M.Krishnappa
<u>ARGUMENTS</u>			
6) Misc	15002/2016		M.V. KINI AND CO.,
7) R.A.	15043/2018		T.N. SHIVAREDDY
8) M.C.	15072/2020		Rajkumar.S.
9) M.A.	15012/2020		V. ANAND
10) R.A.	15035/2020		NINGEGOWDA
11) M.A.	15038/2020		NARASIMHA MURTHY
12) M.A.	15003/2021		N.Ramesha
<u>JUDGEMENT</u>			
13) M.V.C.	95/2019		N. NARAYANASWAMY
14) M.C.	15027/2020		C.S.Sathish Kumar
<u>AWAIT NOTICE</u>			
15) M.A.	15078/2019		PARASHIVAMURTHY A.V.
<u>CALL ON</u>			
16) M.C.	15015/2020		Mallikarjuna Swamy
<u>OBJECTION</u>			
17) AA	15001/2020		VEENA S. GOWDA
<u>EVIDENCE</u>			
1) SC	15036/2018		P.P.
2) SC	15037/2018		P.P.
3) SC	15001/2019		P.P.
<u>ARGUMENTS</u>			
4) SC	15035/2019		P.P.
<u>ORDERS</u>			
5) Crl.Misc.	15090/2021		SHAH TAJ
6) Crl.Misc.	15091/2021		A.G. BALLOLLI

7) Crl.Misc.	15092/2021	Manoj Gowda P
<u>JUDGEMENT</u>		
8) SC	15006/2015	
9) SC	15012/2017	
<u>AWAIT LCR</u>		
10) CRL.A	15005/2020	N. JAGADEESHA
<u>CALL ON</u>		
11) SC	15007/2020	
<u>H.B.C.</u>		
12) SC	15005/2020	P.P.
<u>N.B.W.</u>		
13) SC	15031/2015	
<u>OBJECTION</u>		
14) Crl.Misc.	15094/2021	Ashwin Kumar B H
15) Crl.Misc.	15095/2021	MUNEGOWDA N.M.

CIVIL JUDGE AND JMFC, Devanahalli
In the Court of SANDESHA K
PRL. CIVIL JUDGE & JMFC
Cause List Dated 15-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) O.S.	911/2008		
2) O.S.	319/2010		
3) O.S.	45/2014		N.KEMPEGOWDA
4) O.S.	13/2015		K.B.CHANDRASHKARA SWAMY
5) O.S.	55/2016		N.RAMESHA
6) O.S.	367/2016		A.KRISHNAKUMAR
7) Misc	26/2017		R.VENKATESH
8) O.S.	81/2018		B R SUNIL
9) O.S.	177/2018		D VENKATESH
10) O.S.	315/2018		S VASANTHKUMAR
11) O.S.	189/2019		D.VENKATESH
<u>SUMMONS</u>			
12) O.S.	363/2011		
13) O.S.	309/2013		N.KEMPEGOWDA
14) O.S.	67/2015		PRAKASH T. HEBBAR
15) O.S.	115/2015		RAMAKRISHNA.C
16) O.S.	461/2016		SHEETAL SONI
17) O.S.	567/2016		R.T. NANJEGOWDA POODUR
18) O.S.	583/2016		VIJAYARAJU.K.VARASAD AND K.T.KADOOR
19) O.S.	423/2017		MUNIRAJU
20) O.S.	305/2018		SATEESH CHANDRA K V
21) O.S.	495/2018		J.P. NARAYANA
22) O.S.	573/2018		MUNIRAJU
23) O.S.	101/2019		GURUMURTHY.N
24) O.S.	159/2019		L.MALLESH
25) O.S.	203/2019		S.R.KAVITHA
26) O.S.	297/2019		D.M.GANGADHARA
27) O.S.	361/2019		T.YUGANDHAR
28) O.S.	385/2019		K.SAVITHA
29) O.S.	429/2019		K.SHIVASHANKAR
30) O.S.	467/2019		D.DIWAKARA

31) O.S. 491/2019
32) O.S. 521/2019
33) O.S. 525/2019
34) O.S. 629/2019
35) O.S. 9/2020
36) O.S. 51/2020
37) O.S. 87/2020
38) O.S. 89/2020
39) O.S. 447/2020
40) O.S. 477/2020

NOTICE

41) O.S. 235/2007
42) O.S. 369/2007
43) O.S. 491/2007
44) O.S. 613/2007
45) O.S. 123/2008
46) O.S. 481/2008
47) O.S. 639/2008
48) O.S. 105/2009
49) O.S. 111/2010
50) O.S. 131/2010
51) O.S. 247/2010
52) O.S. 453/2010
53) O.S. 491/2010
54) O.S. 391/2011
55) O.S. 711/2011
56) O.S. 907/2011
57) O.S. 951/2012
58) O.S. 13/2018
59) EX 12/2018
60) Misc 15/2018
61) FDP 6/2018
62) Misc 12/2019
63) Misc 17/2019
64) EX 5/2020

HEARING

65) O.S. 543/2013
66) O.S. 679/2013
67) O.S. 889/2013
68) Misc 28/2015
69) O.S. 471/2019

ISSUES.

H.N.SRINIVASAMURTHY
M.M.SRINIVAS
M.M.S
S.N.TABASSUM
A.R.SRINIVASA REDDY
N.K.PRASADHA
K.SHIVASHANKAR
K.SHIVASHANKAR
K.P.JAYASIMHA
B.RAVINDRA

B R SUNIL KUMAR
N D ONKARAPPA
M MUNEGOWDA
VASANTH KUMAR.S
N.D.ONKARAPPA
N.RAMESH
K.NARAYANASWAMY

B.M.BYREGOWDA
MANJUNATHA.B.R

T.K.RAJAGOPALA
K.DIWAKARA

70) O.S. 773/2012
71) O.S. 1033/2013
72) O.S. 235/2016
73) O.S. 83/2018

POOVAYYA AND CO.,
N.NAGARAJ
B MUNEGOWDA

AMENDED PLAINT

74) O.S. 91/2012

EVIDENCE

75) O.S. 383/2008
76) O.S. 25/2009
77) O.S. 27/2009
78) O.S. 833/2011
79) O.S. 835/2011
80) O.S. 231/2012
81) O.S. 545/2012
82) O.S. 1023/2012
83) O.S. 1091/2012
84) O.S. 247/2013
85) Misc 7/2013
86) O.S. 135/2014
87) O.S. 451/2014
88) O.S. 783/2014
89) O.S. 831/2014
90) O.S. 487/2015
91) O.S. 805/2015
92) O.S. 369/2016
93) O.S. 53/2017
94) O.S. 121/2017
95) O.S. 415/2017
96) O.S. 575/2017
97) O.S. 25/2018
98) O.S. 147/2018
99) O.S. 217/2018
100) O.S. 291/2018
101) O.S. 389/2018
102) O.S. 421/2019
103) O.S. 11/2020
104) O.S. 253/2020

SMT. SHEETAL SONI
N.SURYANARAYANA
AMARENDRA
MAHADEV TUKARAM
KUMBAR
VASANTH KUMAR.S.
S.N.RAJESH
M.D.ANANDA NAIK
SHEETAL SONI
R.V.NARAYANASWAMY
R.T. NANJEGOWDA
A.R. SREENIVASA REDDY
HASEEN TAJ
S.MALLIKARJUNA
R. CHANDRA SHEKAR
N. MADHUKAR
A R SRINIVASA REDDY
J P NARAYANA
T GOVINDARAJU
ANANDA.H.C.
DEVARAJA.B.A
K. MOHAN KUMAR

ARGUMENTS

105) O.S. 579/2011
106) O.S. 259/2013

T.GOVINDARAJU

ORDERS

107) O.S.	485/2020	PARASHURAM.R
<u>JUDGEMENT</u>		
108) O.S.	219/2017	D.M.SHIVA KUMAR
<u>CALL ON</u>		
109) O.S.	683/2008	
110) O.S.	505/2009	
111) O.S.	321/2010	
112) EX	23/2010	
113) O.S.	467/2010	
114) O.S.	499/2012	
115) O.S.	695/2012	
<u>AWAIT ORDERS</u>		
116) O.S.	121/2006	
117) O.S.	247/2009	
118) FDP	7/2011	
119) O.S.	479/2011	
120) O.S.	927/2011	
121) O.S.	193/2012	
122) EX	12/2016	RAJAGOPALA NAIDU
123) O.S.	64/1990	
<u>WRITTEN STATEMENT</u>		
124) O.S.	49/2021	NARASAMMA
<u>OBJECTION</u>		
125) O.S.	607/2008	
126) FDP	2/2009	
127) O.S.	105/2010	
128) O.S.	871/2012	
129) O.S.	913/2013	H.MUNIRAJU
130) O.S.	251/2016	V.ANAND
131) Misc	12/2017	N.KEMPEGOWDA
132) Misc	13/2017	N. KEMPEGOWDA
133) Misc	14/2017	N. KEMPEGOWDA
134) O.S.	303/2018	S K DEVARAJ
135) O.S.	447/2018	K SURESHA
136) O.S.	223/2020	K.MOHAN KUMAR
137) O.S.	399/2020	LOKESH.K.
<u>SUMMONS</u>		
1) C.C.	3412/2018	H N VASANTH KUMAR
2) C.C.	3478/2018	K MOHAN KUMAR
3) C.C.	4101/2018	AKILA ANDASSOCIATES
4) C.C.	4618/2018	K MOHAN
5) C.C.	351/2019	MANOJ GOWDA.P

6) C.C.	608/2019	M.MAHESH DAS
7) C.C.	609/2019	M.MAHESH DAS
8) C.C.	759/2019	K.V.SHANTHAKUMAR
9) C.C.	787/2019	K.CHANDRASHEKAR
10) C.C.	812/2019	
11) C.C.	1027/2019	SRINATH.G.B
12) C.C.	1195/2019	APP
13) C.C.	1360/2019	D. N. NAGARAJ
14) C.C.	1453/2019	D.S. PRABHAKARA
15) C.C.	1456/2019	B.CHIKKANARAYANASWAMY
16) C.C.	1524/2019	GANGADHAR
17) C.C.	1635/2019	C.S.SATISH KUMAR
18) C.C.	1647/2019	AMBARISH.D.M
19) C.C.	1703/2019	NAGARAJ.M
20) C.C.	2311/2019	R.VENKATESH
21) C.C.	2461/2019	HASEEN TAJ
22) C.C.	2518/2019	APP
23) C.C.	3261/2019	M.R.MANJUANTHA
24) C.C.	3264/2019	GOVINDASWAMY
25) C.C.	5301/2020	UMESH
<u>NOTICE</u>		
26) C.C.	1776/2009	
27) C.C.	352/2010	
28) Crl.Misc.	36/2019	Y.N.MANJUNATHA
29) Crl.Misc.	109/2020	M.VENKATAGIRIYAPPA
<u>HEARING</u>		
30) Crl.Misc.	503/2015	A.DERICK ANIL
31) Crl.Misc.	129/2019	GOVINDE GOWDA
32) P.C.R.	269/2020	MARIYAPPA
<u>EVIDENCE</u>		
33) C.C.	1638/2012	
34) C.C.	2601/2012	
35) C.C.	3215/2012	
36) C.C.	3053/2012	
37) C.C.	486/2013	
38) C.C.	499/2013	
39) C.C.	906/2013	
40) C.C.	941/2013	
41) C.C.	1314/2013	
42) C.C.	1459/2013	
43) C.C.	1477/2013	RAVICHANDRA
44) C.C.	1750/2013	

45) C.C.	2017/2013	
46) C.C.	2019/2013	
47) C.C.	2873/2013	
48) C.C.	3347/2013	
49) C.C.	3348/2013	
50) C.C.	3797/2013	
51) CrI.Misc.	818/2013	NAGARAJA.M
52) CrI.Misc.	207/2014	S.N.RAJESH
53) C.C.	808/2015	C.N.MUNIRATHNAMMA
54) P.C.R.	190/2015	D.N.NAGARAJ
55) C.C.	1032/2015	
56) C.C.	1045/2015	
57) C.C.	1123/2015	K.YOGANANDA
58) C.C.	1140/2015	
59) C.C.	1239/2015	
60) C.C.	1432/2015	D.M.JAGADEESHA
61) C.C.	1437/2015	D.M.JAGADEESHA
62) C.C.	3376/2015	APP
63) C.C.	3378/2015	APP
64) C.C.	3488/2015	
65) C.C.	3569/2015	
66) C.C.	3936/2015	
67) C.C.	3979/2015	K.A.HARISH
68) C.C.	4548/2015	
69) C.C.	106/2016	
70) C.C.	149/2016	C.S.NAGENDRA.
71) C.C.	312/2016	
72) C.C.	1255/2016	
73) C.C.	5315/2017	
74) C.C.	5423/2017	M. MOHAN
75) C.C.	561/2018	G. MANJUNATH
76) C.C.	4463/2018	APP
77) C.C.	3075/2019	APP
78) P.C.R.	154/2020	PRADEEP.B.N
79) P.C.R.	155/2020	PRADEEP.B.N
80) P.C.R.	343/2020	S.V.SRIDHAR

APPEARANCE OF ACCUSED

81) C.C.	5785/2020	RAVI,M
82) C.C.	5946/2020	R.PRASANNA KUMAR
83) C.C.	5947/2020	N.VAGESHA

FRAMING OF CHARGE OR PLEA

84) C.C.	1683/2016	
----------	-----------	--

85) C.C. 1632/2019
86) C.C. 2275/2019

G.M.MANJUNATH
APP

ACCUSED STATEMENT u/s 313 CrPC

87) C.C. 730/2014
88) C.C. 2600/2016
89) C.C. 3360/2018

S.R.ANILKUMAR,
A.MAHESH KUMAR
APP

CALL ON

90) C.C. 4526/2013
91) C.C. 4606/2013
92) C.C. 1832/2014
93) C.C. 3542/2014
94) C.C. 1370/2016

P.ANJINAPPA

WARRANT

95) C.C. 1411/2011
96) C.C. 2355/2018
97) C.C. 3041/2019
98) C.C. 3453/2020

MUNITAJA N
APP
APP

FLW

99) Crl.Misc. 39/2009
100) Crl.Misc. 55/2010
101) Crl.Misc. 281/2013

MUNEGOWDA.N.M.

CIVIL JUDGE AND JMFC, Devanahalli

In the Court of SANDESHA K

ADDL. CIVIL JUDGE & JMFC

Cause List Dated 15-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) O.S.	588/2013		R.MAREGOWDA
2) O.S.	886/2013		
3) O.S.	384/2014		G.MANJUNATH
4) O.S.	674/2014		UMESHA
5) O.S.	374/2015		R.MAREGOWDA
6) EX	8/2015		G.R.CHANDRASHEKAR
7) O.S.	86/2016		R.B.SADASIVAPPA
8) O.S.	556/2016		K.SUDHAKAR REDDY
9) O.S.	8/2018		S PRASAD
10) EX	3/2018		G. MANJUNATHA
11) O.S.	250/2018		SRIYUTH M MUNIKRISHNA
12) O.S.	314/2018		H M RAJESHEKAR
<u>SUMMONS</u>			
13) O.S.	322/2014		K.DODDEGOWDA
14) O.S.	524/2015		D.N.NAGARAJU
15) O.S.	506/2016		SHEETAL SONI
16) O.S.	112/2017		HASEEN TAJ
17) O.S.	140/2017		SHEETALSONI
18) O.S.	164/2017		A.R. SRINIVASAREDDY
19) O.S.	166/2017		A.R.SRNIVASAREDDY
20) O.S.	168/2017		A.R.SRNIVASA REDDY A.R.SRNIVASA REDDY
21) O.S.	354/2017		MUNIRAJU
22) O.S.	442/2017		A.R. SREENIVASA REDDY
23) O.S.	578/2017		RAJANNA.V.
24) O.S.	448/2018		A NANDISH
25) O.S.	120/2019		M.KRISHNAPPA
26) O.S.	220/2019		SATHISH.M.N.
27) O.S.	282/2019		J.P.NARAYANA
28) O.S.	468/2019		D.DIWAKARA
29) O.S.	472/2019		K.DIWAKARA
30) O.S.	590/2019		RAJAKUMAR.M

31) O.S.	650/2019	ANANDA.H.C
32) O.S.	22/2020	K.VMAHANDRA KUMAR
33) O.S.	66/2020	GOVINDE GOWDA
34) O.S.	462/2020	R.T.NANJEGOWDA
<u>NOTICE</u>		
35) O.S.	98/2014	GOVINDE GOWDA
36) Misc	32/2015	KUMARA
37) O.S.	322/2017	PRADEEP.B.N
38) Misc	29/2017	KRISHNA SWAMY
39) Misc	10/2018	V. MUNEGOWDA
40) Misc	11/2018	ARUN KUMAR
<u>HEARING</u>		
41) O.S.	90/2004	
42) O.S.	228/2020	VENKAT.C.M
<u>AMENDED PLAINT</u>		
43) O.S.	48/2016	R.DEVEGOWDA
<u>EVIDENCE</u>		
44) O.S.	224/2007	
45) O.S.	140/2008	
46) O.S.	492/2010	
47) O.S.	522/2010	
48) O.S.	846/2011	
49) O.S.	924/2011	
50) O.S.	12/2012	
51) O.S.	30/2012	
52) O.S.	58/2012	
53) O.S.	234/2012	
54) O.S.	250/2012	
55) O.S.	254/2012	
56) O.S.	266/2012	
57) O.S.	302/2012	
58) O.S.	246/2012	
59) O.S.	410/2012	
60) O.S.	416/2012	
61) O.S.	584/2012	
62) O.S.	620/2012	
63) O.S.	634/2012	
64) O.S.	678/2012	K.VARADARAJAN
65) O.S.	686/2012	
66) O.S.	784/2012	R.S.SADASIVAPPA
67) O.S.	764/2012	
68) O.S.	772/2012	

69) O.S.	790/2012	
70) O.S.	1100/2012	
71) O.S.	30/2013	G MANJUNATH
72) O.S.	174/2013	SMT. SHEETHAL SONI
73) O.S.	202/2013	K.ABDUL HAMEED
74) O.S.	474/2013	SRINIVASA M
75) O.S.	506/2013	SHEETAL SONI
76) O.S.	520/2013	R.B. SADASIVAPPA AND MERAVEGOWDA
77) O.S.	808/2013	N.KEMPEGOWDA, AND T.K.SAVITHRAMMA
78) O.S.	174/2014	H.V.SHYAME GOWDA
79) O.S.	394/2014	SHEETAL SONI
80) O.S.	490/2015	Y.A.SRINIVASA
81) O.S.	582/2015	R.B.SADASIVAPPA
82) O.S.	732/2015	SHEETAL SONI
83) O.S.	476/2016	AMBARISH
84) O.S.	482/2016	A.V. NARASHIMAHA REDDY
85) O.S.	498/2016	K. MARE GOWDA
86) O.S.	46/2017	R. ANIL KUMAR
87) O.S.	206/2017	BABU
88) O.S.	330/2018	VIJAYARAJU K
89) O.S.	568/2018	V.KRISHNAN
90) O.S.	578/2018	SACHAN KUMAR
91) O.S.	480/2019	D.M.SHIVAKUMAR
92) O.S.	642/2019	N.NAGARAJA

APPEARANCE OF PARTY

93) O.S. 98/2007

AWAIT ORDERS

94) O.S. 876/2012

AWAIT SUMMONS

95) O.S. 394/2019

96) O.S. 494/2019

SETTLEMENT

97) O.S. 192/2006

98) O.S. 898/2012

99) O.S. 594/2015

100) O.S. 294/2016

WRITTEN STATEMENT

101) O.S. 360/2020

OBJECTION

102) O.S. 246/2010

N.VASANTH KUMAR
ANANDA.H.C.

MUNIRAJU
RAVIPRAKASH

D.M.MUNIYAPPA

103) O.S.	84/2013	CHETAN AND JOSEPH
104) O.S.	44/2017	MYLARAIAH ASSOCIATES
<u>NOTICE</u>		
1) CrI.Misc.	39/2021	BABA JAN
<u>HEARING</u>		
2) C.C.	84/2021	APP
<u>EVIDENCE</u>		
3) P.C.R.	158/2018	D M KRISHNAPPA
4) P.C.R.	471/2019	KESHAVAMURTHY
5) P.C.R.	483/2019	N.KEMPEGOWDA
6) P.C.R.	8/2020	D.M.JAGADEESHA
7) P.C.R.	93/2020	K.NARASIMHAMURTHY
8) P.C.R.	234/2020	B.A.AMBARISHA
9) P.C.R.	254/2020	P.MURALIDHARA
10) P.C.R.	255/2020	P. MURALIDHARA
11) CrI.Misc.	241/2020	K.A.HARISH
12) P.C.R.	7/2021	ANANDA.Y.A.
13) P.C.R.	14/2021	CHANDRA SHEKAR
14) P.C.R.	22/2021	R.KESHAVAMURTHY
15) P.C.R.	24/2021	MANJUNATHA.K
<u>CALL ON</u>		
16) C.C.	2086/2018	ANAND Y A
17) C.C.	7903/2020	APP
18) P.C.R.	86/2021	H.B.PRAKASHA
19) P.C.R.	103/2021	H.M.UMESH
20) P.C.R.	116/2021	UMESH
21) P.C.R.	117/2021	UMESH
22) P.C.R.	129/2021	N.RAMESH
23) CrI.Misc.	82/2021	A.NARAYANASWAMY
24) CrI.Misc.	86/2021	M AND M ASSOCIATES
25) CrI.Misc.	87/2021	M.VENKATAGIRIYAPPA
26) P.C.R.	150/2021	AMBARISH.D.M
27) P.C.R.	151/2021	AMBARISH.D.M

Sheet1

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 15-04-2021.

Morning Session

Sl.No.	Case No.	Stage
1	O.S.No. 431/20	Summons
2	O.S.No. 552/20	Summons
3	O.S.No. 582/20	Summons
4	O.S.No. 798/20	Notice of T.I. and Summons
5	M.C.No. 2/20	Notice
6	M.C.No. 3/20	Notice
7	M.C.No. 8/20	Notice
8	O.S.No. 936/20	Reissue Summons
9	O.S.No. 265/20	Objections
10	O.S.No. 730/20	Objections
11	O.S.No. 620/20	Hearing
12	O.S.No. 996/20	Hearing
13	M.A.No. 21/20	Hearing
14	M.A.No. 25/20	Arguments
15	M.A.No. 13/20	Await LCR
16	O.S.No. 103/21	Await suit summons
17	O.S.No. 734/06	Evidence
18	O.S.No. 575/07	Evidence
19	O.S.No. 566/08	Evidence
20	O.S.No. 569/08	Evidence
21	O.S.No. 85/12	Evidence
22	O.S.No. 543/12	Evidence
23	LAC.No. 40/12	Evidence
24	O.S.No. 577/12	Evidence
25	O.S.No. 594/12	Evidence
26	O.S.No. 115/14	Evidence
27	O.S.No. 119/14	Evidence
28	O.S.No. 167/14	Evidence
29	Misc.No. 12/14	Evidence
30	O.S.No. 356/14	Evidence
31	O.S.No. 150/15	Evidence
32	E.C.A.No. 4/15	Evidence
33	O.S.No. 286/15	Evidence
34	O.S.No. 294/15	Evidence
35	O.S.No. 402/15	Evidence
36	Misc.No. 50/16	Evidence
37	O.S.No. 682/16	Evidence
38	O.S.No. 742/16	Evidence
39	O.S.No. 675/18	Evidence
40	O.S.No. 119/19	Evidence
41	O.S.No. 737/08	Arguments

Afternoon Session

1	O.S.No. 557/12	Summons
2	O.S.No. 357/14	Summons

Sheet1

3	O.S.No.	483/15	Summons
4	O.S.No.	355/16	Summons
5	O.S.No.	710/16	Summons
6	O.S.No.	743/16	Summons
7	O.S.No.	623/18	Summons
8	O.S.No.	689/18	Summons
9	O.S.No.	698/18	Summons
10	O.S.No.	699/18	Summons
11	O.S.No.	723/18	Summons
12	O.S.No.	772/18	Summons
13	O.S.No.	29/19	Summons
14	O.S.No.	33/19	Summons
15	O.S.No.	64/19	Summons
16	O.S.No.	189/19	Summons
17	O.S.No.	730/19	Summons
18	O.S.No.	1021/19	Summons
19	O.S.No.	467/07	Notice
20	O.S.No.	867/08	Notice
21	O.S.No.	215/10	Notice
22	O.S.No.	574/12	Notice
23	O.S.No.	606/12	Notice
24	O.S.No.	322/14	Notice
25	O.S.No.	43/15	Notice
26	LAC.No.	11/15	Notice
27	LAC.No.	12/15	Notice
28	O.S.No.	514/15	Notice
29	O.S.No.	817/16	Notice
30	O.S.No.	620/18	Notice
31	O.S.No.	778/18	Notice
32	Misc.No.	12/19	Notice
33	O.S.No.	158/19	Notice
34	O.S.No.	242/19	Notice
35	O.S.No.	911/07	steps
36	O.S.No.	611/08	steps
37	O.S.No.	586/11	steps
38	O.S.No.	316/15	steps
39	O.S.No.	432/15	steps
40	LAC.No.	26/15	steps
41	O.S.No.	527/06	Amendment
42	O.S.No.	410/08	Amendment
43	LAC.No.	12/21/21	Amendment
44	O.S.No.	117/15	Amendment
45	O.S.No.	743/18	Appearance of Party
46	O.S.No.	350/07	Objections
47	O.S.No.	357/07	Objections
48	O.S.No.	544/08	Objections
49	LAC.No.	41/12	Objections
50	O.S.No.	577/18	Objections
51	O.S.No.	573/08	Written Statement

Sheet1

52	O.S.No.	278/19	Written Statement
53	O.S.No.	998/18	Written Statement
54	O.S.No.	166/20	Written Statement
55	O.S.No.	190/20	Written Statement
56	O.S.No.	449/08	Hearing
57	O.S.No.	67/12	Hearing
58	O.S.No.	195/14	Hearing
59	O.S.No.	307/14	Hearing
60	O.S.No.	213/15	Hearing
61	O.S.No.	465/16	Hearing
62	O.S.No.	695/18	Hearing
63	O.S.No.	85/19	Hearing
64	O.S.No.	259/19	Hearing
65	O.S.No.	524/07	Issues
66	O.S.No.	238/10	Addl. Issues
67	O.S.No.	189/14	Issues
68	O.S.No.	177/15	Issues
69	O.S.No.	613/13	Issues
70	O.S.No.	453/15	Issues
71	O.S.No.	634/18	Issues
72	O.S.No.	1043/19	Issues
73	LAC.No.	117/06	Call on
74	O.S.No.	448/06	Call on
75	O.S.No.	32/11	Call on
76	O.S.No.	775/13	Call on
77	O.S.No.	209/15	Call on
78	O.S.No.	762/16	Call on
79	LAC.No.	4/19	Call on

Prl. Senior Civil Judge and JMFC
Devanahalli.